

Annexure-4

Name of the Corporate Debtor : TIRUMALL HAIR OIL INDIA PRIVATE LIMITED (under CIRP)

Date of commencement of CIRP: 12.12.2025 List of Creditors as on : 21.02.2026

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim | | Amount of claim admitted | Nature of claim | Details of claim admitted | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Details of Security Held | Remarks, if any | |
|---------|-------------------|------------------|----------------|--------------------------|------------------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--------------------------|-----------------|----------------------------------|
| | | Date of receipt | Amount claimed | | | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | | |
| 1 | Axis Bank Limited | 26.12.2025 | 651877337 | 651877337 | Unsecured Financial Creditor | - | - | No | 41.96 | NA | NA | - | - | - | - | Amount Partially admitted by IRP |
| | | Total | 651877337 | 651877337 | | - | - | | 41.96 | | | | | | 0 | |